

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 821
(TO BE ANSWERED ON THE 28th July 2015)

FDI IN DOMESTIC AIRLINES

821. SHRI P. BHATTACHARYA

Will the Minister of CIVIL AVIATION be pleased to state:-

(i) whether Government is proposing FDI in domestic airlines including the public sector, Air India and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Dr Mahesh Sharma)

The Government of India has permitted foreign airlines also to invest, in the capital of Indian companies, operating scheduled and non-scheduled air transport services, up to the limit of 49% of their paid up capital vide the Press Note Number 6/2012 dated 20.9.2012 issued by the Department of Industrial Policy & Promotion, Ministry of Commerce & Industry. However, the revised policy is not applicable to Air India.
